

**BAR COUNCIL OF DELHI**



**Certificate of Enrolment**

AS

**ADVOCATE**

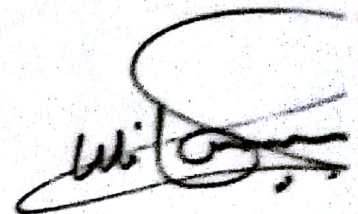
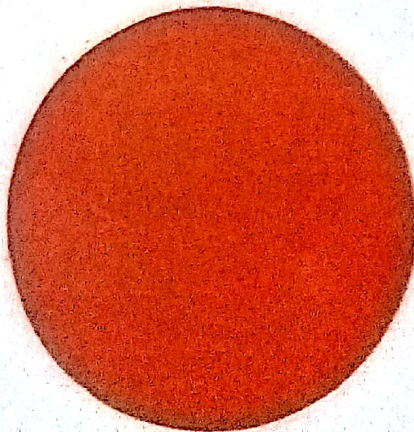
Under the Advocates Act, 1961



Number on the Roll D/ 768/2008

*This is to certify that Shri/Miss/Smt. Anand Shukla  
son/daughter/wife of Shri Parmanand Shukla has this day  
been admitted to be an Advocate of the Bar Council of Delhi  
and that his/~~her~~ name has been entered in the Roll of Advocates  
maintained by this Council.*

*Given under my hand and the seal of the Bar Council  
this 4th day of July, 2008.*



**K.K. MANAN**  
**CHAIRMAN**  
Bar Council of Delhi